

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/60(CHE)2022

NAME OF THE PETITIONER : Sri Ambey Investment and Others

NAME OF THE RESPONDENT(S) : Poomali Housing Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Representing Counsel Ms.Geetanjali appears on behalf of the Counsel on record Mr.Srenik S Jain for the Petitioner. None appears for the Respondent.

Ld. Counsel for the Petitioner is directed to serve copy of the Petition on the Respondent and file Affidavit of Service before the next date of hearing.

List the Petition on **22.12.2023** for hearing.

— sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**